

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2433 of 1995

New Delhi, dated the 15th February, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Narendra Kumar,
S/o Shri Ram Narain,
C/o Shri Sant Lal, Advocate,
C-21(B), New Multan Nagar,
Delhi-110056. APPLICANT

(By Advocate: Shri Sant Lal)

VERSUS

1. Union of India through
the Secretary,
M/o Communications,
Dept. of Posts, Dak Bhawan,
New Delhi.
2. The Chief Postmaster General,
Delhi Circle, Meghdoot Bhawan,
New Delhi.
3. The Sr. Supdt. of Post Offices,
New Delhi Central Div.,
Meghdoot Bhawan,
New Delhi.
4. The Asstt. Supdt. of Post Offices,
New Delhi Central-IIInd Sub Div.
S.R.T. Nagar,
New Delhi-110055.
5. Smt. Nirmala Devi,
E.D. Stamps Vendor,
G.G. Singh Marg P.O.
New Delhi.

110005. RESPONDENTS

(By Advocate: Shri M.K. Gupta)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Sant Lal prays that he may be permitted to withdraw the O.A. as the applicant is no longer interested in pursuing the case. His prayer is allowed and accordingly this O.A. is dismissed as withdrawn.

(3)

2. A statement has also been filed by the applicant praying for withdrawal of the O.A. which is taken on record.

A. Vedavalli

(DR. A. VEDAVALLI)
Member (J)

S.R. Adige
(S.R. ADIGE)
Member (A)

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